## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:6519 ANSWERED ON:05.05.2010 ASSISTANCE TO STATES FOR DISPOSAL OF WASTES Ponnam Shri Prabhakar

2. Uttar Pradesh Rs. 80.00 Lac

3. Kerala Rs. 80.00 Lac

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government provides financial assistance to States for disposal of wastes;
(b) if so, the details thereof; and
(c) the financial assistance provided for the purpose during the last three years, State-wise and year-wise?
Answer
MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)
(a)to(c) The Government encourages setting up of integrated Treatment, Storage and Disposal Facilities (TSDFs) for hazardous waste management on public private partnership mode. On the basis of proposals received from the State, the Government of India provides financial assistance to the State Pollution Control Boards for setting up of integrated TSDFs. The financial assistance disbursed during the last three years, State wise and year wise is as follows:
S.No. State Amount
Year 2007-2008
1. Tamil Nadu Rs. 80.00 Lac
2. Andhra Pradesh Rs. 80.00 Lac
3. Maharashtra Rs. 96.64 Lac
Year 2008-2009
1. Maharashtra Rs. 160.00 Lac
Year 2009-2010
1. Maharashtra Rs. 2.40 Crore